

N O T I C E.

In view of the Notification issued declaring holidays on 16th and 18th October, 2021 and consequently showing the working days on 27th November 2021 and 11th December 2021, the Advocates and parties are hereby notified that:

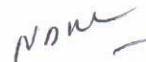
- (1) Matters fixed on 16/10/2021 are posted on 27th November, 2021.
- (2) Matters fixed on 18/10/2021 are posted on 11th December 2021.

Note: Only direction matters, urgent matters will be given separate dates.

Parties and Advocate are requested to contact the Bench Clerk in case of urgency of any of the matters posted on 16th and 18th October, 2021.

The Parties and Advocates are requested to verify dates on the CIS System.

By Order:



(Bench Clerk)

Principal District Judge Court,
North Goa, Panaji.

Dt:14.10.2021.